

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2014 &
IA-153 of 2014**

Dated : 28th April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh
Ltd. & Ors.**

... Appellant(s)

Versus

M/s S.L.S. Power Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) :

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Counsel for the Respondent(s):

Mr. Gopal Choudary for R.2

Mr. Anand K. Ganesan

Mr. Swapna Seshadri for R.1, 37 to 44,
49, 55 to 57

ORDER

Reply has been filed by the learned counsel for the Respondent questioning the maintainability of the Appeal.

Post the matter on **02.07.2014** for hearing the question of maintainability.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson